

BUSINESS ADVISORY COMMITTEE
(Seventeenth Lok Sabha)

FIFTEENTH REPORT

(Presented on 19.3.2020)

The Business Advisory Committee held a sitting on Thursday, the 19th March, 2020.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) The Major Port Authorities Bill, 2020.
<i>(Consideration and passing)</i> | 2 Hours |
| (2) The Companies (Amendment) Bill, 2020.
<i>(Consideration and passing)</i> | 4 Hours |
| (3) The Assisted Reproductive Technology (Regulation) Bill, 2020, after its introduction.
<i>(Consideration and passing)</i> | 2 Hours |
| (4) The National Institute of Food Technology Entrepreneurship and Management Bill, 2019, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 Hours |
| (5) The Pesticides Management Bill, 2020, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 4 Hours |

3. The Committee also recommended that the sittings for 23rd and 30th March, 2020 may commence at 2.00 P.M. instead of 11.00 A.M. There will be no Question Hour on these days.

NEW DELHI;
19th March, 2020
Phalguna 29, 1941 (Saka)

(Om Birla)
Chairperson,
Business Advisory Committee.

* It was announced in the House that the Sitting of the House only for 23rd March, 2020 will commence at 2.00 P.M. instead of 11.00 A.M. There will be no Question Hour on that day.